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THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH. HYDERABAD.

C.P.NO. 126/1999
IN

OA. 1252/1996

Date. 26-11-1999

Between

1. GK. Moorthy
2. K. Poogary
3. S. Murali

...Applicants

And

1. Shri R. Venkateswarau
Director, Doordarshan Kendra
Ramanthapur, Hyderabad.
2. Shri. YN. Chaturvedi, Secretary
Min of Information and Broadcasting
New Delhi.

..Respondents

Counsel for the Applicants
Counsel for the Respondents

..P. Bhaskar
BN. Sharma, Sr. CGSE
Briz Mohan Singh

CORAM.

THE HON'BLE MR. R. RANGARAJAN. MEMBER. (ADMN)
THE HON'BLE MR. B.S. JAI PARAMESHWAR. MEMBER (JUDL)

THE TRIBUNAL MADE THE FOLLOWING ORDERS.

As the time has been extended, the CPs are closed.
However, the applicants in CP may revive the CP if the judgement is
not implemented on or before 31-1-2000.

With the above direction CP is closed.

[Signature]
Section Officer.